

You must have fixed the date by which the report of the Steering Committee is expected.

SHRI P.A. SANGMA : We have not fixed that, But I can assure the hon. Member that we are going into it very seriously. In fact, the meeting was attended by so many other State Governments also like Rajasthan, West Bengal, Haryana, Tamil Nadu, Jammu & Kashmir, Assam, Andhra Pradesh, Kerala, M. P. and so on. Almost all States are involved. So, we are going into it very seriously.

Loans given by Nationalised Banks under 20-Point Programme

*296. **SHRI KUMARI PUSHPA DEVI SINGH :**

SHRI GHUFRAN AZAM :

Will the Minister of FINANCE be pleased to state :

(a) whether Government are aware that loans meant for weaker sections and down-trodden under the Twenty Points Economic Programme have been distributed to the people who do not fall under the category by the nationalised banks in the country ;

(b) if so, the names of those banks which have come to notice of the Government for such fictitious deals ;

(c) whether Government propose to conduct a CBI inquiry against all the branches of the nationalised banks in this connection ; and

(d) if so, by when and other action taken by Government in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d)

Statement is laid on the Table of the House.

STATEMENT

Families belonging to the weaker sections of the community which are eligible to receive benefits including credit support from banks, under the various schemes being implemented by the State Governments under the 20 Point Programme are identified

primarily by State Government agencies at the ground level.

While aberrations in the implementation of a programme of this size cannot be ruled out, no bank or agency as such can be named as being responsible for such aberrations. However, where specific cases come or are brought to the notice of the Government, these are pursued for remedial action.

The Government has recently decided to set up an Advisory Committee at the Block level to help the State Agencies and the nationalised banks in the implementation of the Integrated Rural Development Programme (IRDP). This Advisory Committee will help in the identification of the beneficiaries of the IRDP and will also assist the nationalised banks in the proper implementation of the IRDP. This Committee will consist of :

- (i) Chairman of the Block Pachayat Samiti
- (ii) Block Development Officer
- (iii) Branch Manager of the nationalised bank which has the lead responsibility in the district. If the lead bank has no branch in the block, then the manager of the nationalised bank in the block who is the senior-most, will be included in the Committee.
- (iv) Three non-official members to be nominated by the State Government. These persons should have knowledge or practical experience in respect of agriculture, rural economy, co-operation, small scale industry or any other matter, the special knowledge and practical experience of which would be useful.
- (v) Local M.L.A. (S).

It has been separately decided that there should be a Sub-Group at the District Level consisting of Lead District Officer, District Planning Officer, Lead Bank Officer and one or two representatives of farmers cooperatives, dairy farmers' cooperatives; small industrial association, associations of the cooperatives of artisans and craftsmen etc. along with one or two non-officials to be nominated by the State Government which could oversee grievances of the borro-

wers and seek the redress of their grievances to the extent possible.

KUMARI PUSHPA DEVI SINGH : Under the 20-Point Programme of the Prime Minister, banks have to play a very important role for the economic benefit of the rural masses. I would like know from the hon. Minister whether he has received any complaint that a nationalised bank like the State Bank of India has been most uncooperative with State officials. I would like to know whether the branches have been found extending loans meant for the weaker sections to the different classes of trade with reduced rates of interest and whether the CBI has been asked to take up such cases and if so, the facts thereof.

SHRI JANARDHANA POOJARY : Banks are touching twelve points out of the 20-Point Programme and they are playing a vital role so far as implementation of the 20-Point Programme is concerned.

So far as the complaint regarding the State Bank of India is concerned, the complaints are not confined to the State Bank of India only ; complaints are being received from different agencies and also from different quarters regarding non-implementation of 20-Point Programme by some other banks also. We are looking into it and we have taken proper action also. We have been able to give assistance under the IRDP to 34,55,447 families in the year 1982 and the amount that has been given in the year 1982 is about Rs. 700 crores. We have crossed the target that has been fixed under IRDP. So far as DRI scheme is concerned, we have been able to give to the weaker sections to the tune of Rs. 305 crores and the borrowal accounts under the scheme are above 32 lakhs of people.

KUMARI PUSHPA DEVI SINGH : I would like to know whether the hon. Minister knows that Rajgarh is a very backward area and the people there have been complaining that they do not get loans from banks. I would request the hon. Minister to give his consent and to assure this august House that Rajgarh will be taken under the Gramin Bank scheme.

SHRI JANARDHANA POOJARY : Definitely we will look into the complaint and for the purposes of looking into the

complaint, our Finance Minister on 3rd August 1983 has already written to the Chief Ministers to set up Advisory Committees and these Advisory Committees are going to look into the proper implementation of the IRDP Programme.

WRITTEN ANSWER TO QUESTIONS

Hike in prices of Copper by MMTC

*288 **SHRI K.T. KOSALRAM :** Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that a drastic hike has been made in the prices of copper by the M.M.T.C. from Rs. 23.50 per kg. in October 1982 to Rs. 44/- in June 1983 ;

(b) the reasons therefor ;

(c) whether the winding wire industry is consequently struggling to survive ; and

(d) the steps proposed to be taken to rescue the winding wire industry from becoming extinct ?

THE MINISTER OF COMMERCE AND OF THE DEPARTMENT OF SUPPLY (SHRI VISHWANATH PRATAP SINGH) : (a) Selling price of copper was increased by MMTC from Rs. 28.50 per Kg. (not Rs. 23.50 per Kg.) to Rs 44 per Kg. in June, 1983. The price was reduced to Rs. 42.00 per Kg. from 1st August, 1983.

(b) The price increase was necessitated by an increase in the landed cost of imported copper of a similar order. The increase in landed cost was the result of a combination of increase in c.i.f. prices and increase in import duty.

(c) and (d) Production of winding wires does not appear to have been significantly affected by the price hike.

Export of Sugar during 1983-84

*292. **SHRI B.V. DESAI :** Will the Minister of COMMERCE be pleased to state :

(a) whether the Union Government has released another 4 lakh tonnes of sugar for export during 1983 ;

(b) whethes the export of 3 lakh tonnes was released in early stage of 1983 ;